

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2238  
ANSWERED ON:06.03.2003  
LOOTING OF TRAINS  
AMAR ROY PRADHAN

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of trains looted by the armed persons, during the last three years State-wise;
- (b) the number of arrests made in each case;
- (c) the compensation paid to the persons injured/looted and families of deceased, if any, in such cases of train robberies; and
- (d) the steps taken by the Government to prevent the recurrence of such incidents in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BANDARU DATTATRAYA )

(a) & (b): "Policing" being a State subject, prevention and detection of crime on Railways, including running trains, is the constitutional responsibility of the State Governments. The cases of crime on Railways are reported to, registered and investigated by the Government Railway Police. Therefore, information asked for in the Question is not available with the Ministry of Railways.

(c): Compensation amounting to Rs.12.97 lakhs has been paid in 5 cases during the last three years.

(d): Though maintenance of law and order and control of crime on Railway premises including Railway Stations and running trains is the responsibility of the State Government concerned, the Railways coordinate with the State Governments for ensuring better security to the passengers. Following steps have been taken to prevent the recurrence of such incidents:-

- (1) Anti-social elements are being removed from Railway premises and trains by RPF.
- (2) Coach Attendants/TTEs is keeping proper watch on the passengers' entering/detraining from the coaches and the coaches are properly locked during their run especially in night hours.
- (3) FIR forms are made available with the Trains Guards/ Station Master/RPF to facilitate the travelling public to lodge their reports immediately.
- (4) Sharing of Special Intelligence and Crime Intelligence between RPF and GRP is being done at all levels.
- (5) Announcement through public address system and CCTV at important Railway Stations to alert the travelling passengers against theft of their belongings and not to accept eatables from strangers etc.
- (6) GRP and Local Police are being conducted to analyse the crime position on Railways with a view to take suitable preventive measures.
- (7) Special Intelligence and Crime Intelligence are shared between RPF and the GRP at all levels.